

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4235  
ANSWERED ON:18.12.2014  
SUPPLY OF POWER TO STATES  
Gutha Shri Sukender Reddy;Reddy Shri Ch. Malla

**Will the Minister of POWER be pleased to state:**

- (a) whether the Southern Power Distribution Company Limited (SPDCL) has declared power holiday to industries in Andhra Pradesh and Telangana;
- (b) if so, the details thereof indicating the reasons for declaring power holidays; and
- (c) the corrective steps being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PYUSH GOYAL )

(a) : As per the information received from Government of Andhra Pradesh, the Andhra Pradesh Southern Power Distribution Company Limited (APSPDCL) has not declared power holiday to industries in Andhra Pradesh.

As per the information received from Government of Telangana, the details of power holidays implemented to Industries by Southern Power Distribution Company of Telangana Limited are as under:

Sl.No.	Period	Number	Remarks
	From To	of days	
1.	28.06.2014 30.08.2014	64	One day Power holiday / Week
2.	27.09.2014 07.10.2014	11	One day Power holiday / Week
3.	08.10.2014 27.10.2014	20	Two days Power holiday / Week
4.	28.10.2014 19.11.2014	23	One day Power holiday / Week

(b) : As informed by the State of Telangana, there was an average shortage of 800 to 1000 MW between demand and supply due to delay in monsoon and some loss of thermal generation due to coal shortage. To bridge the gap and to maintain the safety of the Grid power holiday to industrial sector as mentioned above was implemented.

(c) : Telangana Government has further informed that the following steps have been taken by them to overcome the power crisis in the State:

- i. Short Term Tenders have been issued for procurement of 2000 MW w.e.f. 29.05.2015 to 26.05.2016.
- ii. Long Term Tenders have been issued for power procurement of 2000 MW.
- iii. Tenders have been issued and price bids have also been opened for 500 MW Solar power procurement.
- iv. Memorandum of Understanding (MOU) has been entered into by State Industrial Infrastructure Corporation Ltd. (SECI), for setting up of 1000 MW Solar Power at Gattu Mandal in Mahaboobnagar District.
- v. MOU has been entered into with Government of Chhattisgarh for supply of 1000 MW power.
- vi. MOU has been entered into with M/s. BHEL for establishment of 6000 MW power projects in the State.
- vii. As per A.P. Reorganisation Act, 2014, a 4000 MW Power Plant is planned to be set up by NTPC in the State.